

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 102/TT/2018

Coram:

**Shri P. K. Pujari, Chairperson
Dr. M. K. Iyer, Member**

Date of Order : 20.05.2019

In the matter of:

Corrigendum to order dated 02.05.2019 in Petition No.102/TT/2018

And

In the matter of:

Essar Power Transmission Co. limited

....Petitioner

Vs

1. NTPC Limited
2. Essar Steel India Ltd.,
3. Energy Department,
4. Essar Power M. P. Ltd.,
5. Power Grid Corporation of India Ltd.,
6. Western Regional Power Committee,
7. Power System Operation Corporation Ltd.,

....Respondents

CORRIGENDUM

In order dated 02.05.2019 in Petition No.102/TT/2018, the name of the counsel for MPPMCL, Respondent No.3 is corrected as "Shri Ravi Sharma" instead of "Shri Ravi Shankar":-

2. Except for the above, all other terms contained in order dated 02.05.2019 remain unchanged.

**sd/-
(Dr. M.K. Iyer)
Member**

**sd/-
(P.K. Pujari)
Chairperson**

